

DIVISION BENCH  
COURT - I

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/29(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SUBRATA CHOUDHURY VS ROY AGROVETS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Rahul Parasrampur, Adv. : For Operational Creditor  
Mr. Manish Sharma, Adv.

Mr. Rajdeep Mamtha, Adv. : For Corporate Debtor  
Mr. Neladri, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Reply affidavit has not been filed. Final opportunity of two weeks is allowed to file reply affidavit failing which right to file the same shall stand closed.
3. Post this matter on **3/7/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**